

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3205  
ANSWERED ON:13.12.2011  
TRAFFICKING IN TRIBAL WOMEN  
Tagore Shri Manicka

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Union Government is aware that women belonging to Scheduled Tribes in Chhattisgarh State are being illegally trafficked to many States from Chhattisgarh by mafia groups;
- (b) if so, the details thereof;
- (c) the action taken by the Government to check trafficking of women; and
- (d) the outcome thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a)&(b): Instances of trafficking of Scheduled Tribes in Chhattisgarh have been reported. As per inputs provided by NCRB, the total number of cases registered in respect of Chhattisgarh under different provisions of law which come under the generic description of Human Trafficking during the period 2008, 2009 and 2010 were 8, 14 and 25 respectively.

(c)&(d): 'Police' and 'Public Order' being State subjects, the primary responsibility for preventing and combating the crime of human trafficking lies with the State Governments. However, Government of India has adopted a multi-pronged approach to combat human trafficking viz., issuing of Advisory dated 9.9.2009 (available at [www.mha.nic.in](http://www.mha.nic.in)) to States/UTs to deal with crime of trafficking in a holistic manner and to evolve a effective and comprehensive strategy encompassing rescue, relief and rehabilitation of victims besides taking deterrent action against the law violators; setting up of Anti Trafficking Nodal Cell in Ministry of Home Affairs; launching of Certificate Course on Anti Human Trafficking by Indira Gandhi National Open University (IGNOU) in partnership with MHA and implementing a comprehensive scheme for strengthening law enforcement response by establishing integrated Anti Human Trafficking Units and Training of Trainers. In this regard, Ministry of Home Affairs has released funds to the tune of Rs. 8.72 crores in the year 2010-11 to all State Governments. Out of this, an amount of Rs. 30,32,000/- has been released to Chhattisgarh for establishment of four Anti Human Trafficking Units. Ministry of Women & Child Development also runs shelter based homes, such as Short Stay-Homes, Swadhar Homes for women in difficult circumstances including trafficked victims.